

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28020/2025 BLAPL/9617/2025	AKSHAYA @ HIMESH NAYAK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /77 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000014/2025
2	D-BLAPL/28021/2025 BLAPL/9618/2025	SANKAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /138 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000148/2025
3	D-BLAPL/28031/2025 BLAPL/9619/2025	MUHAMMED FAYIZ VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	MUNIGUDA /149 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMCUTACK TR/0000092/2024
4	D-BLAPL/28033/2025 BLAPL/9620/2025	SANJAY BAGH VS STATE OF ODISHA	SITIKANT MISHRA VS	SPL.TASK FORCE /13 /2024 A.D.J.,SONEPUR(Sonepur) Spl/0000004/2024
5	D-BLAPL/28158/2025 BLAPL/9621/2025	RANJAN GHATUAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000343/2025
6	D-BLAPL/28159/2025 BLAPL/9622/2025	DRUPATI SABAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) 2(A)CC/0000069/2025
7	D-BLAPL/28182/2025 BLAPL/9623/2025	LINGARAJ BHUYAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /354 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000784/2025
8	D-BLAPL/28042/2025 BLAPL/9624/2025	DEBASIS SAHOO @ BAPI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KISSANNAGAR PS /10 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000083/2025
9	D-BLAPL/28117/2025 BLAPL/9625/2025	ROHIT JENA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /152 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000131/2024
10	D-BLAPL/28286/2025 BLAPL/9626/2025	RAM PRASAD VS STATE OF ODISHA	MANOJ PANIGRAHI VS	BALLIGUDA /271 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000150/2025
11	D-BLAPL/27605/2025 BLAPL/9627/2025	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BERHAMPUR(Ganjam) GR/0002091/2025

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12	D-BLAPL/27017/2025 BLAPL/9628/2025	SURYAKANTA MANTRY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPL.TASK FORCE /26 /2023 A.D.J.,ATHAGARH(Cuttack) Spl/000011/2023
13	D-BLAPL/27799/2025 BLAPL/9629/2025	KHAGAPATI @ KHAGESWAR ADARI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /2 /2023 A.D.J.,MALKANGIRI(Malkangiri) CT/000085/2023
14	D-BLAPL/28140/2025 BLAPL/9630/2025	MOHAMMAD WAKEEL @ MD. WAKEEL VS STATE OF ODISHA	PRATIK NAYAK VS	LAXMISAGAR P.S. /423 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000817/2025
15	D-BLAPL/28131/2025 BLAPL/9631/2025	RAJENDRA PARICHHA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHAKAPADA PS /25 /2022 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/000017/2022
16	D-BLAPL/28132/2025 BLAPL/9632/2025	ANIL KUMAR SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /78 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) Spl/000030/2025
17	D-BLAPL/28133/2025 BLAPL/9633/2025	PRASANTA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /145 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPTON ST/0000270/2023
18	D-BLAPL/27448/2025 BLAPL/9634/2025	BISWANATH SAMAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MARKAT NAGAR /153 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000770/2025
19	D-BLAPL/27732/2025 BLAPL/9635/2025	MD. DAUD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAHMANITARANG /94 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000297/2025
20	D-BLAPL/27224/2025 BLAPL/9636/2025	BALARAM BHOI VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BASELI SAHI PS /258 /2020 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000035/2021
21	D-BLAPL/27635/2025 BLAPL/9637/2025	PINTU NAYAK VS STATE OF ODISHA	RABINDRANATH BARIK VS	NAYAGARH SADAR /211 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000064/2025
22	D-BLAPL/27815/2025 BLAPL/9638/2025	DEBENDRA KISHAN VS STATE OF ODISHA	PRATYUSH RANJAN PATNAIK VS	BIJEPUR /142 /2025 J.M.F.C. BIJEPUR(Bargarh) GR/0000138/2025
23	D-BLAPL/27785/2025	BUDHU RAY @ RAI	SURYAKANTA DWIBEDI	DEOGAON /261 /2025

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	BLAPL/9639/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001337/2025
24	D-BLAPL/27835/2025 BLAPL/9640/2025	PAGAL @ RUNU BHOI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	CHANDANPUR /258 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000029/2025
25	D-BLAPL/27880/2025 BLAPL/9641/2025	JITENDRA BAG @ MANAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000023/2025
26	D-BLAPL/27981/2025 BLAPL/9642/2025	NARAYAN DAS @ BABUNA BEHERA @ PRINCE VS STATE OF ODISHA	DEBASNAN DAS VS	BADAMBADI /334 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000821/2025
27	D-BLAPL/27786/2025 BLAPL/9643/2025	KUNA @ BINAYAK PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	KHURDA SADAR /20 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000025/2024
28	D-BLAPL/25447/2025 BLAPL/9644/2025	BIBHUTI KANHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANAMUNDA /51 /2025 ADDL.SESSION JUDGE CUM SPL.,JUDGE Spl/0000031/2025
29	D-BLAPL/25540/2025 BLAPL/9645/2025	SILU @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	AIR FIELD P.S. /105 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000266/2025
30	D-BLAPL/26578/2025 BLAPL/9646/2025	JALENDRA PARASETH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	BELAGARH /64 /2025 SPECIAL JUDGE (POCSO), PHULBANI(Khordha) Spl/0000044/2025
31	D-BLAPL/26869/2025 BLAPL/9647/2025	SANATAN NAIK VS STATE OF ODISHA	ASHOK DAS VS	GANGAPUR (ASKA) /637 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gangapur) Spl/0000155/2023
32	D-BLAPL/25943/2025 BLAPL/9648/2025	SANJAY SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /146 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000075/2024
33	D-BLAPL/27291/2025 BLAPL/9649/2025	AMI BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BAGDIA /60 /2023 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000351/2023
34	D-BLAPL/27032/2025 BLAPL/9650/2025	PURNA CHANDRA NAYAK @ PUNA @ PUNIA VS	SMRUTI RANJAN ROUT VS	CHOUDWAR /343 /2019 1ST A.D.J., CUTTACK(Cuttack)

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35	D-BLAPL/27427/2025 BLAPL/9651/2025	STATE OF ODISHA SRIKANTA SWAIN @ CHITTA RANJAN SWAIN VS	ASUTOSH TRIPATHY VS	ST/0000119/2025 ANGUL TOWN /780 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000054/2025
36	D-BLAPL/27467/2025 BLAPL/9652/2025	STATE OF ODISHA LAXMIDHAR ARUK VS	BISWARANJAN DALAI VS	HINDOL /151 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000434/2025
37	D-BLAPL/27429/2025 BLAPL/9653/2025	STATE OF ODISHA DIPAK @ RAJA @ TINA GOCHHAYAT VS	ASUTOSH TRIPATHY VS	ANGUL TOWN /160 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000012/2025
38	D-BLAPL/28137/2025 BLAPL/9654/2025	STATE OF ODISHA SAROJ PRADHAN VS	SATYA RANJAN MULIA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000006/2025
39	D-BLAPL/27638/2025 BLAPL/9655/2025	STATE OF ODISHA SHARAT PRADHAN VS	PRASANTA KUMAR MOHANTY (2) VS	RAIRAKHOL /127 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000309/2025
40	D-BLAPL/27663/2025 BLAPL/9656/2025	STATE OF ODISHA SANATAN BISOI VS	RASHMI RANJAN MISHRA VS	S.P.(CID-CRL),CUTTACK /6 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000595/2025
41	D-BLAPL/28543/2025 BLAPL/9657/2025	STATE OF ODISHA ANIL SAMAL @ ANIL KUMAR SAMAL @ BAI SAMAL VS	MOHAN CHARAN BEHERA VS	BHOGRAI /267 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000454/2025
42	D-BLAPL/27701/2025 BLAPL/9658/2025	STATE OF ODISHA LAXMAN KUMAR SAHOO VS	GYANA RANJAN DHAL VS	TOMKA /137 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001097/2025
43	D-BLAPL/27742/2025 BLAPL/9659/2025	STATE OF ODISHA SURAJA MALIK @ SURAJ MALIK @ PETLU @ RANKANIDHI VS	SK. ZAFARULLA VS	KHAIRA /140 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000946/2024
44	D-BLAPL/28143/2025 BLAPL/9660/2025	STATE OF ODISHA BHIMSEN HARIJAN VS	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /52 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000054/2023
45	D-BLAPL/27933/2025 BLAPL/9661/2025	STATE OF ODISHA SK.CHAND VS	SURYAKANTA DASH VS	SAHADEV KHUNTA /264 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000236/2025

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46	D-BLAPL/28128/2025 BLAPL/9662/2025	UMESH AMAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /92 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000097/2025
47	D-BLAPL/28130/2025 BLAPL/9663/2025	LAMBODAR MAJHI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /329 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000032/2025
48	D-BLAPL/28379/2025 BLAPL/9664/2025	TUNGI @ DIBAS NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BANARAPAL /259 /2023 A.D.J.,ANGUL(Anugul) CT/0000320/2023
49	D-BLAPL/28145/2025 BLAPL/9665/2025	DHOBA KHILLO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /96 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000083/2024
50	D-BLAPL/28156/2025 BLAPL/9666/2025	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	BIRANCHI NARAYAN MOHANTY VS	MAHAKALPARA /210 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001467/2025
51	D-CMP/36190/2025 CMP/1474/2025	UTTAM NAIK @ NAYAK VS SUSANTA NAYAK	JUDHISTHIR SAHOO VS	// ADDL.CIVIL JUDGE (J.D.), DASPALLA(Nandipalle) CMA/0000002/2023
52	D-CMP/35215/2025 CMP/1475/2025	PAIDISETTI SHANKAR NARAYAN VS PAIDISETTI ANIL KUMAR	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000027/2019
53	D-CMP/36344/2025 CMP/1476/2025	SANJULATA@MANJULATA MAHARANA VS CHANCHALA SWAIN	RAGHUNATH DASMOHAPATRA VS	// CIVIL JUDGE SENIOR DIVISION,RANPUR CMA/0000003/2025
54	D-CONTC/35562/2025 CONTC/4289/2025	PREMANANDA PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	// () //
55	D-CONTC/35579/2025 CONTC/4290/2025	BIJAY MALLICK VS MANSI NIMBHAL,IAS	ADV. VS	// () //
56	D-CONTC/35583/2025 CONTC/4291/2025	BASANTI PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	// () //
57	D-CONTC/35586/2025	SIMANCHALA NAYAK	ADV.	//

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	CONTC/4292/2025	VS MANSI NIMBHAL,IAS	VS	0 //
58	D-CONTC/35587/2025 CONTC/4293/2025	MOHAN KANHAR VS MANSI NIMBHAL,IAS	ADV. VS	// 0 //
59	D-CONTC/35883/2025 CONTC/4294/2025	SARBESWAR DAS VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
60	D-CONTC/36060/2025 CONTC/4295/2025	BIJAYINI MISHRA VS SAROJ KUMAR SETHI,CHIEF GENERAL MANAGER(LAND),IDCO,BBSR	ADV. VS	// 0 //
61	D-CONTC/36109/2025 CONTC/4296/2025	NALINI PRUSTY VS SANJIB MISHRA,IAS	ADV. VS	// 0 //
62	D-CONTC/36183/2025 CONTC/4297/2025	UPENDRA MIRDHA VS B PARAMESWARAN,IAS	ADV VS	// 0 //
63	D-CONTC/36452/2025 CONTC/4298/2025	PRAFULLA KUMAR SAHOO VS N.B.S.RAJPUT,IAS	ADV. VS	// 0 //
64	D-CONTC/36494/2025 CONTC/4299/2025	ABRAR KHAN VS MRUTYUNJAYA TRIPATHY,TAHASILDAR,BBSR,KHURDA	ADV. VS	// 0 //
65	D-CONTC/36790/2025 CONTC/4300/2025	BIJAY KUMAR SAYBABU VS SUBASHISH MANSINGH, EXECUTIVE OFFICER, BARIPADA MUNICIPALITY	ADV VS	// 0 //
66	D-CONTC/34179/2025 CONTC/4301/2025	ASHAMONI MOHANTY VS HRUSHIKESH TRIPATHY,TAHASILDAR,PIPILI,PURI	PRATIK NAYAK VS	// 0 //
67	D-CONTC/35004/2025 CONTC/4302/2025	ALL INDIA RETIREES OF REGIONAL RURAL BANK S WELFARE SOCIETY, ODISHA VS RISHI SINGH,CHAIRMAN,ODISHA GRAMEEN BANK,KHANDAGIRI,BBSR	SUMITRA MOHANTY VS	// 0 //
68	D-CONTC/35261/2025 CONTC/4303/2025	BIJAY SOREN VS	MADHUMITA PANDA VS	// 0

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69	D-CONTC/35269/2025 CONTC/4304/2025	SATYABRATA SAHU,IAS EKADASI SENAPATI VS	MADHUMITA PANDA VS	// // ()
70	D-CONTC/35278/2025 CONTC/4305/2025	SATYABRATA SAHU,IAS SIBA SETHI VS	ADV. VS	// // ()
71	D-CONTC/35291/2025 CONTC/4306/2025	SATYABRATA SAHU,IAS BIKRAM PRADHAN VS	MADHUMITA PANDA VS	// // ()
72	D-CONTC/35295/2025 CONTC/4307/2025	SATYABRATA SAHU,IAS SAROJ KUMAR BHOI VS	MADHUMITA PANDA VS	// // ()
73	D-CONTC/35591/2025 CONTC/4308/2025	SATYABRATA SAHU,IAS TRINATH KANHAR VS	ADV. VS	// // ()
74	D-CONTC/35593/2025 CONTC/4309/2025	MANSI NIMBHAL,IAS SURATHA MALLICK VS	ADV. VS	// // ()
75	D-CONTC/35283/2025 CONTC/4310/2025	MANSI NIMBHAL,IAS SALAI SOREN VS	MADHUMITA PANDA VS	// // ()
76	D-CONTC/35289/2025 CONTC/4311/2025	SATYABRATA SAHU,IAS DAKATAR PARIDA VS	MADHUMITA PANDA VS	// // ()
77	D-CONTC/35598/2025 CONTC/4312/2025	SATYABRATA SAHU,IAS BISIKESAN DANDIA VS	ADV. VS	// // ()
78	D-CONTC/35657/2025 CONTC/4313/2025	MANSI NIMBHAL,IAS BELALSINGH GOND VS	ADV. VS	// // ()
79	D-CONTC/36818/2025 CONTC/4314/2025	BHABANA SAHU,B.E.O,AMBABHONA,BARGARH SUBHADARSHINI BHOL VS AMRIT RUTURAJ,COLLECTOR,KHORDHA	ADV. VS	// // () //

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80	D-CONTC/35652/2025 CONTC/4315/2025	SHANTANU KUMAR SWAIN VS BIGHNARAJ PUROHIT,MD,OCCL,BBSR,KHORDHA	ADV. VS	// 0 //
81	D-CONTC/35667/2025 CONTC/4316/2025	ARUN KUMAR PANDA VS MRUTUNJAY TRIPATHY,OAS	GYANA RANJAN MAHAPATRA VS	// 0 //
82	D-CONTC/35669/2025 CONTC/4317/2025	PRANJYA PARAMITA SAHOO VS ASWATHY S.,IAS	ADV. VS	// 0 //
83	D-CONTC/35695/2025 CONTC/4318/2025	GAYATRI SATAPATHY VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
84	D-CONTC/35701/2025 CONTC/4319/2025	PRAMODINI JENA VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
85	D-CONTC/36182/2025 CONTC/4320/2025	SANTOSH KUMAR PAL VS ASWATHY S., IAS	ADV VS	// 0 //
86	D-CONTC/36786/2025 CONTC/4321/2025	PURNA CHANDRA MOHANTY VS DIPAK KUMAR PADHI, DIST. EDUCATION OFFICER,PURI	ADV VS	// 0 //
87	D-CONTC/36787/2025 CONTC/4322/2025	SAROJ BEHERA VS VISWANATH NILAMBARAM,REGIONAL CHIEF CONSERVATOR OF FOREST, BERHAMPUR CIRCLE, GANJAM	ADV VS	// 0 //
88	D-CONTC/37004/2025 CONTC/4323/2025	BIREN JENA VS PRATIMA SAHOO,PRINCIPAL, ODISHA ADARSHA VIDYALAYA,PURI	ADV. VS	// 0 //
89	D-CONTC/26217/2025 CONTC/4324/2025	DINGAR NAG VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //
90	D-CONTC/35541/2025 CONTC/4325/2025	NIMAI CHARAN LENKA VS R.S.GOPALAN,IAS	ADV. VS	// 0 //
91	D-CONTC/37677/2025	BIJAYA PRADHAN	ADV.	//

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	CONTC/4326/2025	VS KAMELESH MOHANTA,ORS	VS	() //
92	D-CONTC/35662/2025 CONTC/4327/2025	CHITTABODH BISWAL VS LOKITA DAS,B.E.O,MANESWAR BLOCK,SAMBALPUR	ADV. VS	// () //
93	D-CONTC/35664/2025 CONTC/4328/2025	DEBENDRA PRASAD DAS VS ER.BASANTA KUMAR BEHERA,GENERAL MANAGER,WATCO DIVISION-1,BBSR	GYANA RANJAN MAHAPATRA VS	// () //
94	D-CONTC/35672/2025 CONTC/4329/2025	BRAJESH MEHER VS ASWATHY S.,IAS	SUBHADUTTA ROURTRAY VS	// () //
95	D-CONTC/35732/2025 CONTC/4330/2025	SURYAMANI MEHER VS KALIPRASANNA MOHAPATRA,IAS	KIRAN KUMAR PATEL VS	// () //
96	D-CONTC/36577/2025 CONTC/4331/2025	BHIMSEN @ BHIMASEN PRADHAN VS SURESH PANT,IFS	ADV. VS	// () //
97	D-CONTC/37097/2025 CONTC/4332/2025	SAGARIKA DALAI VS BIKASH CHANDRA SWAIN, JR. ENGINEER, TPCODL,BALAKATI,KHURDA	ADV VS	// () //
98	D-CONTR/27640/2025 CONTR/20/2025	ATMARAM PATI VS JAGMOHAN MEENA,DY. COMMNR. OF POLICE,BBSR,KHURDA	ADV. VS	//0 () //
99	D-CRLA/27626/2025 CRLA/1066/2025	MUKESH SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MAHILA PS,SEC-3,ROURKELA /47 /2016 SPECIAL JUDGE,ROURKELA(Sundargarh)
100	D-CRLA/28533/2025 CRLA/1067/2025	ASHISH RANA@ASISH RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Spl/0000019/2016 BELPARA /233 /2025 SPECIAL JUDGE,PATNAGARH(Balangir)
101	D-CRLLP/27594/2025 CRLLP/68/2025	STATE OF ODISHA(VIG) VS DILLIP KUMAR SAHU	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	Spl/0000020/2025 VIGILANCE PS (BERHAMPUR) /11 /2020 SPECIAL JUDGE (VIGILANCE), PHULBA
102	D-CRLLP/27916/2025 CRLLP/69/2025	STATE OF ODISHA VS	PARTHA SARATHI NAYAK, A.G.A. VS	GR/0000005/2020 K.SINGHPUR /28 /2020 DIST.& SESSIONS JUDGE,RAYAGADA(I

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103	D-CRLMA/19523/2025 CRLMA/128/2025	APANA KANIKA KANCHANRANA@PALAVALSA TOYOJAKSHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	CT/0000038/2020 GURANDI /74 /2024 () //
104	D-CRLMC/27236/2025 CRLMC/3695/2025	BHIMASEN BAIDYA @ BHIMA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /495 /2021 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001066/2021
105	D-CRLMC/27262/2025 CRLMC/3696/2025	KAILASH CHANDRA NAYAK @ GANDU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /26 /2013 A.D.J.,BHANJANAGAR(Ganjam) ST/0000112/2016
106	D-CRLMC/27322/2025 CRLMC/3697/2025	MANTU @ SUBHENDU @ SUVENDU SINGH VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	DERABIS /47 /2022 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000031/2022
107	D-CRLMC/27368/2025 CRLMC/3698/2025	NARENDRA CHAMPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /206 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000664/2025
108	D-CRLMC/27371/2025 CRLMC/3699/2025	SUVRAJIT JENA @ SUBHRAJIT JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MAHILA P.S.(BBSR) /143 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000963/2025
109	D-CRLMC/27408/2025 CRLMC/3700/2025	AJAY @ AJAYA KUMAR BALIARSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DELANGA /55 /2017 J.M.F.C.,PIPILI(Puri) GR/0000136/2017
110	D-CRLMC/27410/2025 CRLMC/3701/2025	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	BALLIGUDA /244 /2025 A.D.J,PHULBANI(Kandhamal) CT/0000053/2025
111	D-CRLMC/27414/2025 CRLMC/3702/2025	BOBBY KUMAR MAHATO VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BAREIPALI /97 /2025 DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000066/2025
112	D-CRLMC/25782/2025 CRLMC/3703/2025	LOKANATH SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	MOHANA /33 /2012 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000004/2012
113	D-CRLMC/27430/2025 CRLMC/3704/2025	TUNA GOUDA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	ASKA /321 /2018 J.M.F.C.,ASKA(Ganjam) GR/0000611/2018

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114	D-CRLMC/27064/2025 CRLMC/3705/2025	SK.BASIR VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPADAHANDI /76 /2019 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000444/2019
115	D-CRLMC/27497/2025 CRLMC/3706/2025	SRIKANTA PATI VS STATE OF ODISHA	LINGARAJ SARANGI VS	Maitri Vihar PS /14 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000064/2024
116	D-CRLMC/27508/2025 CRLMC/3707/2025	SALMAN KHOSLA VS STATE OF ODISHA	T. NARAYANA MURTY VS	POTTANGI /3 /2022 S.D.J.M.,KORAPUT(Koraput) GR/0000023/2022
117	D-CRLMC/27066/2025 CRLMC/3708/2025	BUNTY NAG VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPADAHANDI /76 /2019 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000444/2019
118	D-CRLMC/27067/2025 CRLMC/3709/2025	RAJ KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPADAHANDI /76 /2019 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000444/2019
119	D-CRLMC/27068/2025 CRLMC/3710/2025	KALU KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPADAHANDI /76 /2019 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000444/2019
120	D-CRLMC/27519/2025 CRLMC/3711/2025	KARNADEV SAMADDAR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SALIPUR /212 /2022 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000184/2022
121	D-CRLMC/27521/2025 CRLMC/3712/2025	JHINARANI NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /213 /2025 J.M.F.C,AUL(Kendrapara) GR/0000351/2025
122	D-CRLMC/27131/2025 CRLMC/3713/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	MAHILA P.S.(BBSR) /115 /2008 S.D.J.M.,BHUBANESWAR(Khordha) GR/0002802/2008
123	D-CRLMC/27618/2025 CRLMC/3714/2025	DIBA @ DIBAKAR DEHURY VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /51 /2019 A.D.J.,ATHAGARH(Cuttack) ST/0000008/2020
124	D-CRLMC/27648/2025 CRLMC/3715/2025	KEDAR PANIGRAHI VS UNION OF INDIA(RAILWAY)	MANAS KUMAR CHAND VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) 2(C)CC/0000012/2025
125	D-CRLMC/27625/2025	SHAIKH ALI	PRAKASH KUMAR MOHANTY	PHIRINGIA /231 /2024

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	CRLMC/3716/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000149/2024
126	D-CRLMC/27958/2025 CRLMC/3717/2025	PURIA@PURASTAM@ SUSANTA PARIDA @SUSHANTA KUMAR PARIDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	BALASORE SADAR /72 /2013 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000604/2013
127	D-CRLMC/27710/2025 CRLMC/3718/2025	SUSIL KANHAR @ SHUSIL VS STATE OF ODISHA	BISWAJIT NAYAK VS	ULLUNDA /99 /2021 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000011/2021
128	D-CRLMC/27738/2025 CRLMC/3719/2025	TUKUNA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /77 /2021 A.D.J.,KODALA(Ganjam) ST/0000132/2022
129	D-CRLMC/28248/2025 CRLMC/3720/2025	PRADIP KUMAR MOHAPATRA@LIPU VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	KUMBHARAPARA /88 /2025 S.D.J.M.,PURI(Puri) GR/0000220/2025
130	D-CRLMC/27833/2025 CRLMC/3721/2025	DR. SAROJ KUMAR SETHI VS STATE OF ODISHA(VIG.)	UMESH CHANDRA PATNAIK VS	SAMBALPUR VIGILANCE /104 /2016 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000002/2020
131	D-CRLMC/28099/2025 CRLMC/3722/2025	PURNA SAGAR MAJHI @ CHAKARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /134 /2022 J.M.F.C.,RANPUR(Nayagarh) GR/0000350/2022
132	D-CRLMC/27910/2025 CRLMC/3723/2025	MANGARAJ KHILLA @ KHILLO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MACHHKUND /75 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000091/2024
133	D-CRLMC/27926/2025 CRLMC/3724/2025	BIGYAN SETHY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /336 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001752/2023
134	D-CRLMC/28129/2025 CRLMC/3725/2025	SARAT CHANDRA SAHU VS STATE OF ODISHA	AKHYAYA KUMAR MISRA VS	CHHENDIPADA /215 /2021 C.J.M.,ANGUL(Anugul) GR/0000378/2021
135	D-CRLMC/28167/2025 CRLMC/3726/2025	MAYADHAR PATRA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BAIDESWAR /94 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000182/2022
136	D-CRLMC/28177/2025 CRLMC/3727/2025	KAIBALYA SAMAL VS	BIJAY KUMAR BEHERA VS	DHAULI PS /140 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha)

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137	D-CRLMC/28187/2025 CRLMC/3728/2025	STATE OF ODISHA DHANANJAY TANDI VS STATE OF ODISHA	NIRANJAN PANDA VS	CT/0000997/2025 DABUGAM /166 /2019 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000504/2019
138	D-CRLMC/28240/2025 CRLMC/3729/2025	KISHORE CHANDRA SAHU@SRIDHAR@KISHOR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAMBALPUR SADAR /116 /2003 J.M.F.C.(II),SAMBALPUR(Sambalpur) CT/0003521/2003
139	D-CRLMC/28111/2025 CRLMC/3730/2025	AKASH BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /444 /2022 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0002327/2022
140	D-CRLMC/28116/2025 CRLMC/3731/2025	AKASH BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	DERABIS /228 /2022 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000094/2022
141	D-CRLMP/27848/2025 CRLMP/1192/2025	SUBHASISH SAHOO VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MANGALA BAG /256 /2025 () //
142	D-CRLMP/27852/2025 CRLMP/1193/2025	BHIMASEN @ BHIMSEN LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NIRAKARPUR /96 /2024 () //
143	D-CRLMP/27856/2025 CRLMP/1194/2025	KHIROD PRADHAN @ KHIROD PATTANAIAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NIRAKARPUR /96 /2024 () //
144	D-CRLMP/27866/2025 CRLMP/1195/2025	RAJENDRA PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NIRAKARPUR /96 /2024 () //
145	D-CRLMP/27902/2025 CRLMP/1196/2025	SK RIYAZUDDIN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SINGLA /158 /2025 () //
146	D-CRLMP/25316/2025 CRLMP/1197/2025	PREMANANDA PARIJA VS STATE OF ODISHA	SIDDHANT SARANGI VS	/ /0 () //
147	D-CRLMP/28508/2025 CRLMP/1198/2025	SAROJ KUMAR NAYAK VS SUKANTI @ RAJASHREE @ GAYATRI NAYAK	SANGRAMJIT PANDA VS	BASUDEVPUR /236 /2024 () //

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148	D-CRLREV/27373/2025 CRLREV/666/2025	BIDHAN CHANDRA PATTANAİK VS MOHAMMED BELAL	BASUDEV PUJARI VS	//0 J.M.F.C.,NISCHINTAKOILI(Cuttack) ICC/000002/2025
149	D-CRLREV/26321/2025 CRLREV/667/2025	SURESH CHANDRA MOHANTY VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KEONJHAR TOWN /62 /2007 C.J.M.,KEONJHAR(Kendujhar) GR/0000296/2007
150	D-CRLREV/28076/2025 CRLREV/668/2025	RANGALATA NAYAK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHUSURI /228 /2023 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000503/2023
151	D-CRLREV/28077/2025 CRLREV/669/2025	PRANATI MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /761 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000845/2024
152	D-CRLREV/28192/2025 CRLREV/670/2025	HRUSHIKESH SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000114/2025
153	D-CRLREV/27097/2025 CRLREV/671/2025	RAJ KUMAR AGRAWAL VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	SECTOR-7 /14 /2022 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000117/2022
154	D-CRP/37694/2025 CRP/38/2025	MD ZAFAR NOOR VS ODISHA BOARD OF WAQFS,CUTTACK	ABINASH ROUSTRAY VS	// PRESIDING OFFICER,WAQF TRIBUNAL WT(O)/0000011/2025
155	D-FAO/34395/2025 FAO/425/2025	R.M.,ORIENTAL INSURANCE CO. LTD.,KHURDA VS JHUNI BEHERA	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000137/2021
156	D-MACA/32882/2025 MACA/1039/2025	DIVISIONAL MANAGER , NATIONAL INSURANCE COMPANY LIMITED,CUTTACK VS DINABANDHU PRADHAN	G.P.DUTTA VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000019/2007
157	D-MACA/35226/2025 MACA/1040/2025	M/S. UNITED INDIA INSURANCE COMPANY LTD.,CUTTACK VS SAMIR KUMAR ROUT @ SAMIREE ROUT	G.P.DUTTA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000931/2021
158	D-MACA/32884/2025 MACA/1041/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK VS DINABANDHU PRADHAN	G.P.DUTTA VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000027/2007
159	D-MATA/35500/2025	SANJUKTA BHUYAN	AMIT PRASAD BOSE	//

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	MATA/352/2025	VS SANJAY KUMAR BHUYAN	VS	JUDGE FAMILY COURT, BARIPADA(Ma CP/0000118/2023
160	D-MATA/37155/2025 MATA/353/2025	SUMITRA BEHERA VS JAGANANDAN BARIK	MONOMOY BASU VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CP/0000020/2022
161	D-MATA/33378/2025 MATA/354/2025	MOHANISH PRATAP SINGH CHAUHAN VS MITASHA SINGH	SOUMYA MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000289/2022
162	D-MATA/33976/2025 MATA/355/2025	MOHANISH PRATAP SINGH CHAUHAN VS MITASHA SINGH	SOUMYA MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000289/2022
163	D-MATA/34952/2025 MATA/356/2025	LAXMI NARAYAN NAYAK VS BIGYANI CHAMPATI	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000140/2022
164	D-RPFAM/37357/2025 RPFAM/268/2025	MAMATAJ BHATTA @ MAMATAJ BHATTA VS DIBYASUNDAR SAHOO	SANJIT MISHRA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000171/2021
165	D-RPFAM/37387/2025 RPFAM/269/2025	SOURAVA KUMAR SAHU VS NISHIPADMA SAHOO	BISWARANJAN DAS VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000223/2022
166	D-RPFAM/34524/2025 RPFAM/270/2025	HARISH MAHANTA VS NIBEDITA MAHANTA	SURYA SNATA MOHAPATRA VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000072/2020
167	D-RSA/36331/2025 RSA/455/2025	LABANI PATEL VS NIMAI CHARAN PATEL	BHAWANI SANKAR PANIGRAHI VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000006/2024
168	D-RSA/25321/2025 RSA/456/2025	MONALISHA RATHA VS TARINI PRASAD ACHARYA	RAGHUNATH DASMOHAPATRA VS	// A.D.J.,ODAGAON(Nayagarh) RFA/0000019/2024
169	D-RSA/34760/2025 RSA/457/2025	ABHI ROUT VS RAMANARAYAN ROUT	DEBARAJ MOHANTY VS	// A.D.J.,ASKA(Ganjam) RFA/0000001/2016
170	D-RSA/36546/2025 RSA/458/2025	RURAL WORKS DIVISION,KORAPUT VS	SWAYAMBHU MISHRA,A.S.C VS	// DISTRICT & SESIONS JUDGE,JEYPORE(

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171	D-RVWPET/35168/2025 RVWPET/221/2025	PRABHANSU KUMAR MOHANTY UNION OF INDIA VS BANANI DAS	BIBHUTI BHUSAN MISHRA, (SR. PANEL COUNSEL) VS	RFA/0000003/2019 // ()
172	D-TRP(C)/36070/2025 TRP(C)/332/2025	NAMITA NAYAK VS SUNIL KUMAR PATRA	SARADA PRASAD DASH VS	// JUDGE FAMILY COURT, KEONJHAR(Keo) CP/0000029/2025
173	D-TRP(C)/37094/2025 TRP(C)/333/2025	RATNAKANTI DALABEHERA VS RANJAN SAMAL	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sa) CP/0000133/2025
174	D-TRPCRL/27296/2025 TRPCRL/85/2025	SANTRUPTA KUMAR ACHARYA VS DIPTI LENKA	MANORANJAN MUDULI VS	// JUDGE FAMILY COURT, BARIPADA(Ma) Crp/0000217/2024
175	D-TRPCRL/27341/2025 TRPCRL/86/2025	RUDRANARAYAN DASH VS SWATISAPNA SARANGI	RAMESH CH. BEHERA VS	//0 JUDGE FAMILY COURT, KHURDA(Khor) Crp/0000119/2025
176	D-TRPCRL/27588/2025 TRPCRL/87/2025	MAMATA BEHERA@ACHARYA VS DIPTI LENKA	MANORANJAN MUDULI VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M) DV M.C./0000036/2024
177	D-TRPCRL/27898/2025 TRPCRL/88/2025	SUSANTA PANDA VS PRIYANKA KAR	DEBABRATA DASH VS	//0 JUDGE, FAMILY COURT, JAJPUR(Jajapur) Crp/0000138/2025
178	D-WA/36961/2025 WA/1526/2025	STATE OF ODISHA VS NAKUL CHARAN SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
179	D-WA/34650/2025 WA/1527/2025	PATITAPABAN MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
180	D-WA/35048/2025 WA/1528/2025	MANMATHA KUMAR SAHOO VS STATE OF ODISHA	H.V.B.R.K.DORA VS	// () //
181	D-WA/35822/2025 WA/1529/2025	SASMITA DEBATA VS REVENUE DIVISIONAL COMMNR., CENTRAL ZONE, CUTTACK	SOUMYA MISHRA VS	// () //

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182	D-WA/36152/2025 WA/1530/2025	PARADEEP OXYGEN PRIVATE LIMITED, CUTTACK VS PUSPA SAMAL	SURYA PRATAP DEO VS	// 0 //
183	D-WP(C)/37183/2025 WP(C)/25590/2025	CHANDAN PRASAD MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
184	D-WP(C)/37170/2025 WP(C)/25591/2025	SUSANTA KUMAR JENA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
185	D-WP(C)/36919/2025 WP(C)/25592/2025	DR. SURENDRA SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
186	D-WP(C)/36745/2025 WP(C)/25593/2025	TARITO GRAMA PANCHAYAT LEVEL FEDERATION, ODASINGH, SALIPUR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
187	D-WP(C)/35725/2025 WP(C)/25594/2025	HAZRA MALKEEN VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
188	D-WP(C)/35996/2025 WP(C)/25595/2025	PRASANNAJIT SAHOO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
189	D-WP(C)/36594/2025 WP(C)/25596/2025	UMAKANTA PAGAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
190	D-WP(C)/35998/2025 WP(C)/25597/2025	CH. MANOJ KUMAR PATRO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
191	D-WP(C)/32917/2025 WP(C)/25598/2025	PRAHALLAD CHANDRA DAS VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
192	D-WP(C)/35832/2025 WP(C)/25599/2025	MATIA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
193	D-WP(C)/36009/2025	UNION OF INDIA	GOPINATH SETHI	//

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	WP(C)/25600/2025	VS NAROTTAM DHAR	VS	0 //
194	D-WP(C)/33314/2025 WP(C)/25601/2025	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
195	D-WP(C)/34704/2025 WP(C)/25602/2025	MUKTI PRASAD DAS VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
196	D-WP(C)/34220/2025 WP(C)/25603/2025	DEEPAK KUMAR MOHANTY VS TP CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL), BBSR	SAGARIKA SAHOO VS	// 0 //
197	D-WP(C)/34167/2025 WP(C)/25604/2025	CHANDRAKANTI NAYAK VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
198	D-WP(C)/36381/2025 WP(C)/25605/2025	NALINAKSHYA NAYAK VS LOPAMUDRA DAS	BIBHU PRASAD MOHANTY VS	// 0 //
199	D-WP(C)/35864/2025 WP(C)/25606/2025	RAKHAL CHARAN SAMANTA VS DHIREN SAMANTA	SHANTANU KUMAR PANDA VS	// 0 //
200	D-WP(C)/36463/2025 WP(C)/25607/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
201	D-WP(C)/34898/2025 WP(C)/25608/2025	SATYANARAYAN MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
202	D-WP(C)/36116/2025 WP(C)/25609/2025	SAMBIT MOHANTY VS ROJALINI MOHANTY	BISWARANJAN DALAI VS	// 0 //
203	D-WP(C)/34666/2025 WP(C)/25610/2025	GIRIJA SANKAR PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
204	D-WP(C)/36813/2025 WP(C)/25611/2025	KULIDA, GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS	PRATIK DASH VS	// 0

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205	D-WP(C)/36796/2025 WP(C)/25612/2025	STATE OF ODISHA JASODHARA SAHOO VS	DEEPALI MAHAPATRA VS	// // 0
206	D-WP(C)/36753/2025 WP(C)/25613/2025	STATE OF ODISHA GOBINDA CHANDRA BEHERA VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0
207	D-WP(C)/34690/2025 WP(C)/25614/2025	STATE OF ODISHA SASMITA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
208	D-WP(C)/36811/2025 WP(C)/25615/2025	STATE OF ODISHA CHORMARA GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS	PRATIK DASH VS	// // 0
209	D-WP(C)/36498/2025 WP(C)/25616/2025	STATE OF ODISHA DEBENDRA NATH DAS VS	BIRENDRA KUMAR PARDHI VS	// // 0
210	D-WP(C)/36814/2025 WP(C)/25617/2025	STATE OF ODISHA JAMUDIAH G.P.LEVEL FEDERATION, BALESTORE VS	PRATIK DASH VS	// // 0
211	D-WP(C)/36592/2025 WP(C)/25618/2025	STATE OF ODISHA ALIYA BEGAM VS	SIDDHANT SARANGI VS	// // 0
212	D-WP(C)/36503/2025 WP(C)/25619/2025	STATE OF ODISHA SURENDRA KUMAR MISHRA VS	ADYASIDHI MISHRA VS	// // 0
213	D-WP(C)/27706/2025 WP(C)/25620/2025	STATE OF ODISHA TIRUPATI PRASAD MISHRA VS	KAILASH CHANDRA MISHRA VS	// // 0
214	D-WP(C)/36817/2025 WP(C)/25621/2025	THE PRESIDING OFFICER LABOUR COURT, JEYPURE SABITRI SAHOO VS	HARI KRUSHNA PANIGRAHI VS	// // 0
215	D-WP(C)/36743/2025 WP(C)/25622/2025	THE TAHASILDAR, BBSR PASCHIMAKACHHA GRAMA PANCHAYAT LEVEL FEDERATION VS	SUSANTA KUMAR BARAL VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/36518/2025 WP(C)/25623/2025	SURENDRA PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
217	D-WP(C)/35453/2025 WP(C)/25624/2025	SANGRAM KESHARI MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
218	D-WP(C)/36323/2025 WP(C)/25625/2025	BIKASH KUMAR BALIARSINGH VS COLLECTOR CUM D.M., KHURDA	BISWAJIT PARIDA VS	// 0 //
219	D-WP(C)/36827/2025 WP(C)/25626/2025	DARADA, G.P.LEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
220	D-WP(C)/36386/2025 WP(C)/25627/2025	BHAGIRATHI PANDA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
221	D-WP(C)/32634/2025 WP(C)/25628/2025	BABA BANKESWAR SERVICE COOPORATIVE SOCIETY. LTD, VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// 0 //
222	D-WP(C)/36454/2025 WP(C)/25629/2025	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
223	D-WP(C)/36423/2025 WP(C)/25630/2025	AKSHAYA KUMAR PANDA VS THE STATE OF ORISSA	DILLIP KUMAR RAY VS	// 0 //
224	D-WP(C)/36971/2025 WP(C)/25631/2025	BHAPUR G.P.LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
225	D-WP(C)/36506/2025 WP(C)/25632/2025	NIRUPAMA SAHOO VS SHIBADUTTA SAHOO	KALYANI PANIGRAHI VS	// 0 //
226	D-WP(C)/36977/2025 WP(C)/25633/2025	LATHIPADA G.P.LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
227	D-WP(C)/36520/2025	SANGITA SAHOO	AJAYA KUMAR MOHARANA	//

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	WP(C)/25634/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/35810/2025 WP(C)/25635/2025	SANGRAM KESHARI MALLICK (SC) VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
229	D-WP(C)/36172/2025 WP(C)/25636/2025	SULOCHANA NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
230	D-WP(C)/36957/2025 WP(C)/25637/2025	SAKTI RANJAN DASH VS ODISHA MINING CORPORATION LTD., BBSR	SUBHADUTTA ROUSTRAY VS	// 0 //
231	D-WP(C)/36980/2025 WP(C)/25638/2025	NALITA @ LALITA SAHOO VS THE REVENUE DIVISIONAL COMMISSIONER, (NORTHERN DIVISION), ODISHA, SAMBALPUR	BHAWANI SANKAR PANIGRAHI VS	// 0 //
232	D-WP(C)/36522/2025 WP(C)/25639/2025	PRAMILA DEI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
233	D-WP(C)/36981/2025 WP(C)/25640/2025	BIJIPUR G.P.LEVEL FEDERATION, NAYAGRAH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
234	D-WP(C)/36436/2025 WP(C)/25641/2025	RIKASH KUMAR AGRAWAL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
235	D-WP(C)/36465/2025 WP(C)/25642/2025	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
236	D-WP(C)/36958/2025 WP(C)/25643/2025	ANADI SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
237	D-WP(C)/35309/2025 WP(C)/25644/2025	PRABHATI SAHOO @ RITARANI PALAI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
238	D-WP(C)/36216/2025 WP(C)/25645/2025	BIRABARA PARIDA VS	SANJIB MOHANTY VS	// 0

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239	D-WP(C)/36983/2025 WP(C)/25646/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR ARJUN BEHERA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// // 0 //
240	D-WP(C)/36761/2025 WP(C)/25647/2025	MALASASAN GRAMA PANCHAYAT LEVEL FEDERATION, SALIPUR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
241	D-WP(C)/35854/2025 WP(C)/25648/2025	SUPRABHA MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
242	D-WP(C)/36959/2025 WP(C)/25649/2025	MAHAJANPUR GRAMA PANCHAYAT LEVEL FEDERATION, SALIPUR, CUTTACK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
243	D-WP(C)/36962/2025 WP(C)/25650/2025	CHANDAN KUMAR BARIK VS ODISHA MINING CORPORATION LTD., BBSR	SUBHADUTTA ROUTRAY VS	// 0 //
244	D-WP(C)/36523/2025 WP(C)/25651/2025	NARMADA BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
245	D-WP(C)/36483/2025 WP(C)/25652/2025	TRUPTIMAYEE SWAIN VS THE STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// 0 //
246	D-WP(C)/37663/2025 WP(C)/25653/2025	SAI SUBHAM BEHERA VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //
247	D-WP(C)/36967/2025 WP(C)/25654/2025	SATYABHAMAPUR GRAMA PANCHAYAT LEVEL FEDERATION, SALIPUR, CUTTACK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
248	D-WP(C)/36363/2025 WP(C)/25655/2025	ANANTA KUMAR DALAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
249	D-WP(C)/36536/2025 WP(C)/25656/2025	TAPASWINI NAYAK VS STATE OF ODISHA	JITU SAHOO VS	// 0 //

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250	D-WP(C)/32710/2025 WP(C)/25657/2025	MANORANJAN JENA VS STATE OF ODISHA	PRAFULLA KUMAR SAHU VS	// 0 //
251	D-WP(C)/36540/2025 WP(C)/25658/2025	AJAYA KUMAR DEHURY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
252	D-WP(C)/36663/2025 WP(C)/25659/2025	RABINDRANATH SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
253	D-WP(C)/36828/2025 WP(C)/25660/2025	KAMALAKANTA SAMAL VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP,BBSR	ATMAJIT MANMITH DAS VS	// 0 //
254	D-WP(C)/36563/2025 WP(C)/25661/2025	GEETANJALI CHHOTRAY @ MANDHATA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
255	D-WP(C)/37136/2025 WP(C)/25662/2025	RAJESH KUMAR BISWAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
256	D-WP(C)/36573/2025 WP(C)/25663/2025	PRABIR BARICK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
257	D-WP(C)/36830/2025 WP(C)/25664/2025	LUCKY PARIDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
258	D-WP(C)/37354/2025 WP(C)/25665/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
259	D-WP(C)/37433/2025 WP(C)/25666/2025	NARAYAN BHOI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
260	D-WP(C)/36881/2025 WP(C)/25667/2025	BAIDHAR ROUT VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
261	D-WP(C)/36858/2025	DR. DEBENDRA NARAYAN PATRI	DR. BINODA KUMAR MISHRA	//

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	WP(C)/25668/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36988/2025 WP(C)/25669/2025	PUSPANJALI FILLING STATION, SAMBALPUR VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
263	D-WP(C)/36679/2025 WP(C)/25670/2025	NABAGHANAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
264	D-WP(C)/35540/2025 WP(C)/25671/2025	PRAFULLA KUMAR BHUMIJ VS CHIEF COMMISSIONER OF STATE TAX, CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
265	D-WP(C)/36719/2025 WP(C)/25672/2025	SUNAFULA BARLA @ KHADIA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
266	D-WP(C)/36891/2025 WP(C)/25673/2025	SORAF ALI KHAN VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// 0 //
267	D-WP(C)/36513/2025 WP(C)/25674/2025	PRAVAT CHANDRA KAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
268	D-WP(C)/36100/2025 WP(C)/25675/2025	SUMANTA KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
269	D-WP(C)/37072/2025 WP(C)/25676/2025	SOMPUR GRAMA PANCHAYAT LEVEL FRDERATION (SOMPUR GPLF), PURI VS MISSION SHAKTI	ANUP UDAYA SENAPATI VS	// 0 //
270	D-WP(C)/36898/2025 WP(C)/25677/2025	DHARAMPUR, GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
271	D-WP(C)/36788/2025 WP(C)/25678/2025	KUMARI SABITA GOUDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
272	D-WP(C)/37654/2025 WP(C)/25679/2025	SATYABRATA PARIDA VS	RAMAKANTA SAHOO VS	// 0

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273	D-WP(C)/37073/2025 WP(C)/25680/2025	STATE OF ODISHA RUPADEIPUR GRAMA PANCHAYAT LEVEL FEDERATION, PURI VS	ANUP UDAYA SENAPATI VS	// // 0
274	D-WP(C)/37074/2025 WP(C)/25681/2025	STATE OF ODISHA PANIDOLA GRAMA PANCHAYAT LEVEL FRDERATION (PANIDOLA GPLF), BLOCK PIPILI, PURI VS	ANUP UDAYA SENAPATI VS	// // 0
275	D-WP(C)/36861/2025 WP(C)/25682/2025	STATE OF ODISHA SUNANDA SAHOO VS	DR. BINODA KUMAR MISHRA VS	// // 0
276	D-WP(C)/37142/2025 WP(C)/25683/2025	STATE OF ODISHA SUSHANTA KUMAR DAS VS	MANOJA KUMAR KHUNTIA VS	// // 0
277	D-WP(C)/35974/2025 WP(C)/25684/2025	STATE OF ODISHA BIDYADHAR MISHRA VS	HARMOHAN DHAL VS	// // 0
278	D-WP(C)/37075/2025 WP(C)/25685/2025	STATE OF ODISHA TEISIPUR GRAMA PANCHAYAT LEVEL FRDERATION (TEISIPUR GPLF),BLOCK PIPILI, PURI VS	ANUP UDAYA SENAPATI VS	// // 0
279	D-WP(C)/36953/2025 WP(C)/25686/2025	STATE OF ODISHA RAKAMA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
280	D-WP(C)/36918/2025 WP(C)/25687/2025	STATE OF ODISHA RANJU SAHOO VS	DR. BINODA KUMAR MISHRA VS	// // 0
281	D-WP(C)/37082/2025 WP(C)/25688/2025	STATE OF ODISHA ORAKALA GRAMA PANCHAYAT LEVEL FRDERATION (ORAKALA GPLF), PURI VS	ANUP UDAYA SENAPATI VS	// // 0
282	D-WP(C)/37077/2025 WP(C)/25689/2025	STATE OF ODISHA HATASAHU GRAMA PANCHAYAT LEVEL FEDERATION,BLOCK PIPILI ,PURI VS	ANUP UDAYA SENAPATI VS	// // 0
283	D-WP(C)/37083/2025 WP(C)/25690/2025	STATE OF ODISHA GOBINDAPUR GRAMA PANCHAYAT LEVEL FRDERATION (GOBINDAPUR GPLF), PURI VS	ANUP UDAYA SENAPATI VS	// // 0
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284	D-WP(C)/37079/2025 WP(C)/25691/2025	SARASWATIPUR GRAMA PANCHAYAT LEVEL FRDERATION (SARASWATIPUR GPLE) VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
285	D-WP(C)/35880/2025 WP(C)/25692/2025	DEBENDRA BHUE VS STATE OF ODISHA	SUBHAGYA SWAIN VS	// 0 //
286	D-WP(C)/36514/2025 WP(C)/25693/2025	RAMAKANTA JENA VS STATE OF ODISHA	KABIRAJ SAHOO VS	// 0 //
287	D-WP(C)/36696/2025 WP(C)/25694/2025	NABAGHANA ROUT VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
288	D-WP(C)/13745/2025 WP(C)/25695/2025	BASANTI SOREN VS ADDITIONAL CHIEF SECRETARY DEPT. OF WATER RESOURCES, GOVT OF ODISHA.	SITANSHU KUMAR DEY VS	// 0 //
289	D-WP(C)/36716/2025 WP(C)/25696/2025	M/S.MAMATA SHOES FACTORY, NAYAGARH VS GOVT. OF ODISHA, BBSR	SUDHANSU KUMAR DAS VS	// 0 //
290	D-WP(C)/36564/2025 WP(C)/25697/2025	JANGYASENI MAHASANGHA, BALESWAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
291	D-WP(C)/37066/2025 WP(C)/25698/2025	JASUAPUR GRAMA PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
292	D-WP(C)/37057/2025 WP(C)/25699/2025	RAMACHANDRA GIRI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
293	D-WP(C)/36722/2025 WP(C)/25700/2025	MURALIDHAR PRADHAN VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
294	D-WP(C)/37068/2025 WP(C)/25701/2025	POPARANGA GRAMA PANCHAYAT LEVEL FRDERATION (POPARANGA GPLF), PURIANUP UDAYA SENAPATI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
295	D-WP(C)/37065/2025	RATHA PURUSOTTAMPUR GRAMA PANACHAYAT LEVEL FRDERATION (RATHA PURUSOTTAMPUR GPLF), PURI	RNSOTI DAMPUR SENAPATI	//

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	WP(C)/25702/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/36462/2025 WP(C)/25703/2025	VANDANA JAIN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
297	D-WP(C)/37071/2025 WP(C)/25704/2025	JAGANNATHPUR GRAMA PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
298	D-WP(C)/36750/2025 WP(C)/25705/2025	VIJAY KUMAR SINGH VS REGIONAL TRANSPORT OFFICER,ROURKELA	RANJIT MOHANTY VS	// 0 //
299	D-WP(C)/37104/2025 WP(C)/25706/2025	PRADIP KUMAR DASH VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	// 0 //
300	D-WP(C)/36758/2025 WP(C)/25707/2025	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
301	D-WP(C)/37191/2025 WP(C)/25708/2025	MANORAMA MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
302	D-WP(C)/36905/2025 WP(C)/25709/2025	VELLORA, GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
303	D-WP(C)/32210/2025 WP(C)/25710/2025	BIBHUTI BHUSAN PATRO VS HIMANSHU SEKHAR ROUT	PROMOD KUMAR SABAT VS	// 0 //
304	D-WP(C)/33566/2025 WP(C)/25711/2025	PABITRA MOHAN BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
305	D-WP(C)/37007/2025 WP(C)/25712/2025	DEBENDRA NATH DHAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
306	D-WP(C)/37008/2025 WP(C)/25713/2025	SATYANARAYAN BADU VS	AMIT PRASAD BOSE VS	// 0

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307	D-WP(C)/33431/2025 WP(C)/25714/2025	STATE OF ODISHA RASMITA MOHANTY VS	MAHENDRA KUMAR SAHOO VS	// // 0
308	D-WP(C)/36806/2025 WP(C)/25715/2025	STATE OF ODISHA RENUBALA BISWAL VS	GYANA RANJAN MAHAPATRA VS	// // 0
309	D-WP(C)/36221/2025 WP(C)/25716/2025	STATE OF ODISHA PURNA CHANDRA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
310	D-WP(C)/36800/2025 WP(C)/25717/2025	STATE OF ODISHA RAJESH TARAI VS	RABI NARAYAN ROUT VS	// // 0
311	D-WP(C)/36924/2025 WP(C)/25718/2025	STATE OF ODISHA RUTUPRASAD SAGARIYA VS	SUBHADUTTA ROURTRAY VS	// // 0
312	D-WP(C)/36807/2025 WP(C)/25719/2025	ODISHA MINING CORPORATION LTD., BBSR SANATAN PRADHAN VS	SOURAV SUMAN BHUYAN VS	// // 0
313	D-WP(C)/37666/2025 WP(C)/25720/2025	STATE OF ODISHA UPENDRA MIRDHA VS	PRASHANTA KUMAR NAYAK VS	// // 0
314	D-WP(C)/37692/2025 WP(C)/25721/2025	STATE OF ODISHA ALOK SHIKHA BLOCK LEVEL FEDERATION, G UDAYAGIRI BLOCK, KANDHAMAL VS	PRASHANTA KUMAR NAYAK VS	// // 0
315	D-WP(C)/33647/2025 WP(C)/25722/2025	STATE OF ODISHA ABHAYA KUMAR KHATUA VS	SUDHANSU SEKHAR JENA VS	// // 0
316	D-WP(C)/36808/2025 WP(C)/25723/2025	SUB REGISTRAR, MAHAKALAPADA, KENDRAPARA CANARA BANK, CANTONTONMENT ROAD, CUTTACK VS	JASASWINI MOHAPATRA VS	// // 0
317	D-WP(C)/37695/2025 WP(C)/25724/2025	STATE OF ODISHA SATYA JYOTI BLOCK MISSION SHAKTI FEDERATION, TIKABALI BLOCK, KANDHAMAL VS	PRASHANTA KUMAR NAYAK VS	// // 0
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318	D-WP(C)/35679/2025 WP(C)/25725/2025	DHIRENDRA KUMAR MOHANTY VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	// 0 //
319	D-WP(C)/36938/2025 WP(C)/25726/2025	SWARUPA BLOCK LEVEL MISHAN SHAKTI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
320	D-WP(C)/36947/2025 WP(C)/25727/2025	RAMAKRUSHNAPUR GRAMA PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
321	D-WP(C)/36735/2025 WP(C)/25728/2025	BASANTA KUMAR SARANGI VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
322	D-WP(C)/36792/2025 WP(C)/25729/2025	THE GENERAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR VS SAJITA CHATAR	GIRIJA PRASAD DUTTA VS	// 0 //
323	D-WP(C)/36943/2025 WP(C)/25730/2025	TRILOCHANPUR GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
324	D-WP(C)/36738/2025 WP(C)/25731/2025	SHIRISH KUMAR DAS VS CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
325	D-WP(C)/36955/2025 WP(C)/25732/2025	SAURI GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
326	D-WP(C)/37432/2025 WP(C)/25733/2025	C.B. DEGREE MAHAVIDYALAYA, GARHSANPUT, PURI VS STATE OF ODISHA	ABINASH SWAIN VS	// 0 //
327	D-WP(C)/36949/2025 WP(C)/25734/2025	MAHANA GRAMA PANCHAYAT LEVEL FEDERATION,SALIPUR,CUTTACK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
328	D-WP(C)/36739/2025 WP(C)/25735/2025	PRAVAKAR SETHY VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
329	D-WP(C)/36982/2025	RAMESH CHANDRA JENA	NIRANJAN LENKA	//

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	WP(C)/25736/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/36929/2025 WP(C)/25737/2025	NUTAN KUMAR ROUT VS ODISHA MINING CORPORATION LIMITED, BBSR	SUBHADUTTA ROUSTRAY VS	// 0 //
331	D-WP(C)/36795/2025 WP(C)/25738/2025	SHRIRAM GENERAL INSURANCE COMPANY LTD.,JAJPUR VS AKSHYA BHOI	GIRIJA PRASAD DUTTA VS	// 0 //
332	D-WP(C)/36941/2025 WP(C)/25739/2025	PURUNAHAT GRAMA PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
333	D-WP(C)/37676/2025 WP(C)/25740/2025	MAMATA KUMARI SAHU @ MAMATA SAHU VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
334	D-WP(C)/37520/2025 WP(C)/25741/2025	SHISHIR PRADHAN VS UNION OF INDIA	ABHAY KHANDELWAL VS	// 0 //
335	D-WP(C)/33724/2025 WP(C)/25742/2025	CHANDRA PRAVA MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
336	D-WP(C)/37526/2025 WP(C)/25743/2025	CHINMAYA PANDA VS UNION OF INDIA	ABHAY KHANDELWAL VS	// 0 //
337	D-WP(C)/37010/2025 WP(C)/25744/2025	PRADIPTA KUMAR DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
338	D-WP(C)/37535/2025 WP(C)/25745/2025	GADADHAR SAHOO VS UNION OF INDIA	ABHAY KHANDELWAL VS	// 0 //
339	D-WP(C)/37011/2025 WP(C)/25746/2025	MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
340	D-WP(C)/36557/2025 WP(C)/25747/2025	PRAKASH RATAN BARIK VS	PRAMOD KUMAR JENA VS	// 0

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341	D-WP(C)/37707/2025 WP(C)/25748/2025	STATE OF ODISHA HIMADRI BISHI VS	AMIT PRASAD BOSE VS	// // 0
342	D-WP(C)/37539/2025 WP(C)/25749/2025	STATE OF ODISHA BEDABRAHMA MOHAKUD VS	ABHAY KHANDELWAL VS	// // 0
343	D-WP(C)/33713/2025 WP(C)/25750/2025	UNION OF INDIA PAIDSETTY SITARAM VS	C.ANANDA RAO VS	// // 0
344	D-WP(C)/37006/2025 WP(C)/25751/2025	STATE OF ODISHA PRADYUMNA KUMAR PRAHARAJ VS	AMIT PRASAD BOSE VS	// // 0
345	D-WP(C)/35683/2025 WP(C)/25752/2025	STATE OF ODISHA LOPITA SEN VS	GOPINATH SETHI VS	// // 0
346	D-WP(C)/37549/2025 WP(C)/25753/2025	STATE OF ODISHA JAYANTI SWAIN VS	ABHAY KHANDELWAL VS	// // 0
347	D-WP(C)/37033/2025 WP(C)/25754/2025	UNION OF INDIA GRAM PANCHAYAT LEVEL FEDERATION, BHODARA VS	SAMARENDRA MOHANTY VS	// // 0
348	D-WP(C)/37701/2025 WP(C)/25755/2025	STATE OF ODISHA DEBESH ACHARYA VS	AMIT PRASAD BOSE VS	// // 0
349	D-WP(C)/37230/2025 WP(C)/25756/2025	STATE OF ODISHA DISTRICT LEVEL FEDERATION MISSION SHAKTI OF KALAHANDI, KALAHANDI VS	SUBHADUTTA ROUSTRAY VS	// // 0
350	D-WP(C)/37703/2025 WP(C)/25757/2025	STATE OF ODISHA ASHISH PRATIHARI VS	AMIT PRASAD BOSE VS	// // 0
351	D-WP(C)/33445/2025 WP(C)/25758/2025	STATE OF ODISHA NIRUPAMA PANDA VS STATE OF ORISSA	SUBRAT KUMAR NAYAK VS	// // 0 //

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352	D-WP(C)/37593/2025 WP(C)/25759/2025	NISHIKANTA SENAPATI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
353	D-WP(C)/36438/2025 WP(C)/25760/2025	PRASANTA KUMAR SUNDARAY VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// 0 //
354	D-WP(C)/36439/2025 WP(C)/25761/2025	SRIDHAR PARIDA VS STATE OF ODISHA	ASUTOSH MOHANTY VS	// 0 //
355	D-WP(C)/37034/2025 WP(C)/25762/2025	TAPAS KUMAR ACHARYA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
356	D-WP(C)/37729/2025 WP(C)/25763/2025	PRADEEP KUMAR KABI VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
357	D-WP(C)/37610/2025 WP(C)/25764/2025	DHAULI GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
358	D-WP(C)/37035/2025 WP(C)/25765/2025	PRADIPTA KISHORE NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
359	D-WP(C)/36456/2025 WP(C)/25766/2025	SARASWATI PANDA@SUAR VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
360	D-WP(C)/37078/2025 WP(C)/25767/2025	BHIMDASPUR GRAMA PANCHAYAT LEVEL FEDERATION, ODASINGH, SALIPUR, CUSANKTA KUMAR BARAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
361	D-WP(C)/37124/2025 WP(C)/25768/2025	PARTHA PATTNAYAK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
362	D-WP(C)/37598/2025 WP(C)/25769/2025	RAJALAXMI MOHAPATRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
363	D-WP(C)/36952/2025	RAISINGURA GRAMA PANCHAYAT LEVEL FEDERATION, ODASINGH	SUSANTA KUMAR BARAL	//

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	WP(C)/25770/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/36597/2025 WP(C)/25771/2025	MADHUSUDAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
365	D-WP(C)/37485/2025 WP(C)/25772/2025	KHARASAHAPUR GRAMA PANCHAYAT LEVEL MISSION SHAKTI FEDERATION, BALASORA VS STATE OF ODISHA	ANANDA JENA VS	// 0 //
366	D-WP(C)/37517/2025 WP(C)/25773/2025	GYANADEEP FEDERATION, SAMBALPUR VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
367	D-WP(C)/36945/2025 WP(C)/25774/2025	MADHYAKACHHA GRAMA PANCHAYAT LEVEL FEDERATION, SALIPUR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
368	D-WP(C)/36318/2025 WP(C)/25775/2025	D. DANDAPANI DORA VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //
369	D-WP(C)/36600/2025 WP(C)/25776/2025	SABIR KUMAR PRADHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
370	D-WP(C)/36803/2025 WP(C)/25777/2025	SHUSANTA KALAS VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
371	D-WP(C)/37236/2025 WP(C)/25778/2025	SANJOG BLOCK MISSION SHAKTI MAHASANGHA, BARAGARH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
372	D-WP(C)/37848/2025 WP(C)/25779/2025	SUVENDU KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
373	D-WP(C)/37053/2025 WP(C)/25780/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
374	D-WP(C)/37474/2025 WP(C)/25781/2025	MISSION SHAKTI B.MS. MOHANA, GAJAPATI VS	SUBHADUTTA ROUSTRAY VS	// 0

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375	D-ABLAPL/27912/2025 ABLAPL/10923/2025	STATE OF ODISHA JAYA KRUSHNA BEHERA @ JAYKRUSHNA BEHERA @ KUNA BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	// JALESWAR /3 /2024 ()
376	D-ABLAPL/27914/2025 ABLAPL/10924/2025	STATE OF ODISHA ABDUL RAHIM VS STATE OF ODISHA	GOREKHANATH DAS VS	// JATNI P.S. /313 /2025 ()
377	D-ABLAPL/28113/2025 ABLAPL/10925/2025	STATE OF ODISHA TAFIK KHAN @ TOUFIK KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /141 /2025 ()
378	D-ABLAPL/28044/2025 ABLAPL/10926/2025	STATE OF ODISHA MAHABIR BIKRAM KESHARI BARAL VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// BALICHANDRAPUR /246 /2025 ()
379	D-ABLAPL/27925/2025 ABLAPL/10927/2025	STATE OF ODISHA KALU @ MUKESH AGRAWAL @ MANOJ AGRAWAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// PADAMPUR /231 /2025 ()
380	D-ABLAPL/28045/2025 ABLAPL/10928/2025	STATE OF ODISHA SANTOSH JENA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// BALICHANDRAPUR /252 /2025 ()
381	D-ABLAPL/28114/2025 ABLAPL/10929/2025	STATE OF ODISHA JULU PRUSTY @ ADITY PRUSTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// DHENKANAL TOWN /561 /2025 ()
382	D-ABLAPL/25524/2025 ABLAPL/10930/2025	STATE OF ODISHA PRAHALLAD MISTRI @ PULU VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// MARINE PS AT JAMBO /17 /2025 ()
383	D-ABLAPL/28079/2025 ABLAPL/10931/2025	STATE OF ODISHA KANHA BARIK @ TAPAN KUMAR BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// PURI SADAR /432 /2025 ()
384	D-ABLAPL/28121/2025 ABLAPL/10932/2025	STATE OF ODISHA BISHAL ROUT VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// BARANGA /484 /2025 ()
385	D-ABLAPL/26292/2025 ABLAPL/10933/2025	STATE OF ODISHA CHANDRAKANTA KHUNTIA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// KAKATAPUR /234 /2025 ()

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386	D-ABLAPL/28080/2025 ABLAPL/10934/2025	SAMEER RANJAN MURMU @ SAMIR MURMU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	UDALA /314 /2025 () //
387	D-ABLAPL/28124/2025 ABLAPL/10935/2025	NARMADA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	KHAJURIPADA /95 /2023 () //
388	D-ABLAPL/28081/2025 ABLAPL/10936/2025	MAKAR @ MAKARDHOJA PARIDA VS STATE OF ODISHA	SANTOSH KUMAR OJHA VS	NIKIRAI /286 /2025 () //
389	D-ABLAPL/27392/2025 ABLAPL/10937/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /348 /2025 () //
390	D-ABLAPL/28146/2025 ABLAPL/10938/2025	BHAGIRATHI SAHOO VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	RAGHUNATHPALI /475 /2025 () //
391	D-ABLAPL/28086/2025 ABLAPL/10939/2025	SANKAR MAHAKUD VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MANAMUNDA /153 /2025 () //
392	D-ABLAPL/28095/2025 ABLAPL/10940/2025	ARDHENDU SEKHAR ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	PIRAHAT P.S /227 /2025 () //
393	D-ABLAPL/28153/2025 ABLAPL/10941/2025	RAJA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /588 /2022 () //
394	D-ABLAPL/28157/2025 ABLAPL/10942/2025	PANCHU JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /588 /2022 () //
395	D-ABLAPL/27585/2025 ABLAPL/10943/2025	SANTRUPTA KUMAR ACHARYA VS STATE OF ODISHA	PRIYABRATA SENAPTI VS	BARIPADA TOWN /579 /2024 () //
396	D-ABLAPL/28210/2025 ABLAPL/10944/2025	JAMESH GOCHHAYAT @ JAMESH CHANDRA GOCHHAYAT VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /404 /2025 () //
397	D-ABLAPL/28224/2025	KAMALAKANTA NAYAK	SK. ZAFARULLA	BANSADA /237 /2025

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	ABLAPL/10945/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/27767/2025 ABLAPL/10946/2025	BISWAJIT MALLIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	RAGHUNATHPALI /474 /2025 () //
399	D-ABLAPL/28225/2025 ABLAPL/10947/2025	SANA @ SARANGADHARA DEHURY VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /100 /2020 () //
400	D-ABLAPL/27784/2025 ABLAPL/10948/2025	HEMANTA SAHOO VS STATE OF ODISHA	SEJAL NAYAK VS	/ /0 () //
401	D-ABLAPL/26720/2025 ABLAPL/10949/2025	KESHAB CHANDRA PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BALIANTA P.S. /406 /2025 () //
402	D-ABLAPL/27837/2025 ABLAPL/10950/2025	PRAMOD KUMAR MALLIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	DHENKANAL SADAR /666 /2025 () //
403	D-ABLAPL/27763/2025 ABLAPL/10951/2025	SAMBIT KUMAR SAHOO VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //
404	D-ABLAPL/27890/2025 ABLAPL/10952/2025	DILIP BHATA @ DILLIP KUMAR BHATTA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	Maitri Vihar PS /301 /2025 () //
405	D-ABLAPL/27905/2025 ABLAPL/10953/2025	NARAYAN PATNAIK VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	MARKAT NAGAR /178 /2025 () //
406	D-ABLAPL/28014/2025 ABLAPL/10954/2025	SANJAYA KUMAR SWAIN VS STATE OF ODISHA	AJIT KUMAR PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000148/2023
407	D-ABLAPL/27632/2025 ABLAPL/10955/2025	SASWAT TRIPATHI VS STATE OF ODISHA	RAMESH AGARWAL VS	MAHILA P.S. BUXIBAZAR /111 /2025 () //
408	D-ABLAPL/27864/2025 ABLAPL/10956/2025	SURIYA KHILLO @ SURYA KHILO VS	AMULYA RATNA PANDA VS	JEYPORE SADAR /223 /2025 ()

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409	D-ABLAPL/28029/2025 ABLAPL/10957/2025	STATE OF ODISHA BASTA HEMBRAM VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /129 /2025 ()
410	D-ABLAPL/28051/2025 ABLAPL/10958/2025	STATE OF ODISHA LALIT KUMAR MAHANTA VS	SARADA PRASAD DASH VS	// //0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000006/2023
411	D-ABLAPL/28173/2025 ABLAPL/10959/2025	STATE OF ODISHA BABUL NAYAK @ KUNA VS	SMRUTI RANJAN ROUT VS	// //0 ()
412	D-ABLAPL/28027/2025 ABLAPL/10960/2025	STATE OF ODISHA TUKUNA RAJ VS	PRAKASH KUMAR BEURA VS	// BANKI /315 /2025 ()
413	D-ABLAPL/28174/2025 ABLAPL/10961/2025	STATE OF ODISHA HAPAN @ SWADHEEN NAYAK VS	SMRUTI RANJAN ROUT VS	// KAKATAPUR /259 /2025 ()
414	D-ABLAPL/28058/2025 ABLAPL/10962/2025	STATE OF ODISHA ALLAUDDIN KHAN @ PUNIA VS	AMULYA RATNA PANDA VS	// DASARATHPUR /96 /2024 ()
415	D-ABLAPL/28176/2025 ABLAPL/10963/2025	STATE OF ODISHA BIBHUTI NAYAK VS	SANJAY KUMAR PATTANAIAK VS	// ATHGARH /234 /2025 ()
416	D-ABLAPL/27474/2025 ABLAPL/10964/2025	STATE OF ODISHA AUROBINDA KUMAR HARIJAN VS	SANGRAM KESHARI ROUT VS	// KODINGA /144 /2024 ()
417	D-ABLAPL/27868/2025 ABLAPL/10965/2025	STATE OF ODISHA PRADEEP CHANDRA RAY @ PRADEEP RAY VS	ARUPANANDA GOSWAMY VS	// BADABAZAR /401 /2025 ()
418	D-ABLAPL/28062/2025 ABLAPL/10966/2025	STATE OF ODISHA PRAKASHDEEP NAYAK @ PINTU VS	BISWARANJAN DALAI VS	// SALIPUR /417 /2025 ()
419	D-ABLAPL/28043/2025 ABLAPL/10967/2025	STATE OF ODISHA ANANTA CHARAN NAYAK VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	// NIHALPRASAD /250 /2025 () //

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420	D-ABLAPL/28078/2025 ABLAPL/10968/2025	SANKAR BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /276 /2025 () //
421	D-ABLAPL/28101/2025 ABLAPL/10969/2025	SOUBHAGYA RANJAN SAMAL VS STATE OF ODISHA	RAMDAS ACHARY VS	PIRAHAT P.S /227 /2025 () //
422	D-ABLAPL/28105/2025 ABLAPL/10970/2025	SUBRAT PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARANGA /484 /2025 () //
423	D-ABLAPL/28108/2025 ABLAPL/10971/2025	GHANASHYAM MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	KHAIRA /250 /2025 () //
424	D-ABLAPL/25914/2025 ABLAPL/10972/2025	SUDARSHAN SAHU @ SUDHIR KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /103 /2025 () //
425	D-ABLAPL/27882/2025 ABLAPL/10973/2025	PADMANABH @ PADMANAVA PATTNAYAK VS STATE OF ODISHA	AMIT KUMAR SAA VS	LACHHIPUR /103 /2025 () //
426	D-ABLAPL/28368/2025 ABLAPL/10974/2025	PIYUSH KUMAR ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	/ /0 () //
427	D-ABLAPL/28016/2025 ABLAPL/10975/2025	SANJUKTA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	MANCHESWAR P.S. /488 /2025 () //
428	D-ABLAPL/28093/2025 ABLAPL/10976/2025	MANASH CHANDRA BISWAL VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /211 /2025 () //
429	D-ABLAPL/28088/2025 ABLAPL/10977/2025	SAROJ KUMAR JENA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	SORO /712 /2025 () //
430	D-ABLAPL/28233/2025 ABLAPL/10978/2025	BIJU SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /792 /2025 () //
431	D-ABLAPL/28206/2025	ROJIS PRADHAN @ RAJESH PRADHAN	JAYANTA KUMAR PADHI	MARINE PENTHAKATA /82 /2025

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	ABLAPL/10979/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/28288/2025 ABLAPL/10980/2025	SAGAR BASANTI @ VIRAJ VS STATE OF ODISHA	SARAT KUMAR JENA VS	CRRI /228 /2025 () //
433	D-ABLAPL/28546/2025 ABLAPL/10981/2025	AMIT KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	HANDAPA /330 /2025 () //
434	D-ABLAPL/28217/2025 ABLAPL/10982/2025	TOPILAL MAJHI @ DAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	BODEN /190 /2025 () //
435	D-ABLAPL/28275/2025 ABLAPL/10983/2025	SRIMATI DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /48 /2025 () //
436	D-ABLAPL/28276/2025 ABLAPL/10984/2025	SATYAJIT NAYAK @ DIPU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TANGI /135 /2025 () //
437	D-ABLAPL/28268/2025 ABLAPL/10985/2025	ABHIMANYU SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
438	D-ABLAPL/27286/2025 ABLAPL/10986/2025	BAJRANG PARDHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAGHUNATHPALI /375 /2024 () //